

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	V. CHANDRAKANTHAN Adm	R10, 11 13, 14	
	MOHEET FOR P. SUBBA REDDY	R3 - R5	Moheet
	A. G. SATHYANARAYAN A. K. MYLSAMY	For Respondents	A. G. S. M.

ORDER

Counsel for petitioner present. Counsel for R3 to R5 and counsel for R10, R11, R13 & R14 are present. Counsel representing the Administrator called absent. At request of both the counsel, time extended for making submissions. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

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